COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.167 OF 2017 &
IA NO. 260 OF 2017

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Ambuja Cement Limited **…Appellant(s)**
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. **…Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1 to 3

Mr. R.K.Mehta
Ms. Himanshi Andely for R-4

ORDER

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

It is represented that pleadings are complete. List the matter for hearing on ***13.11.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd